NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.359/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th December 2017, 10.30 A.M

Name of the Company		Bank of Baroda -Vs- Binani Cements Ltd.		
Under Section		7 IBC		
SI. No.	Representa LE	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
ļ.			Advoale je IBA) Bork	12/12/2017
		ZUMDAR, Adv. 31		Snik My Jr. 3 12.12.2017
1. S	RISHAD POORAVA MU	REDORA, Adm.) B	Resolution	Some pufflufe 12. 12.269

ORDER

- Ld. Counsel for the Resolution Professional (RP), financial creditor and the corporate debtor is present.
- Ld. Advocate representing the RP has submitted that last meeting of the Committee of Creditors took place on 05/12/2017 and has sought leave of the Court for filing the

Progress Report within 2 days. Prayer is allowed. Progress Report may be filed within 2 days.

List on 02/01/2018 for further order.

ginan K.R.)

Member (J)

(V.P.Singh) Member (J)